

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 129
422/2016 CA-98/2020

IN THE MATTER OF:

Bank of Baroda	...	Applicant/Petitioner
Vs		
Metaphor Exports Pvt Ltd.	...	Respondent

Order under Section 433(e) and 434, 439 in Liq.

Order delivered on 12.08.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

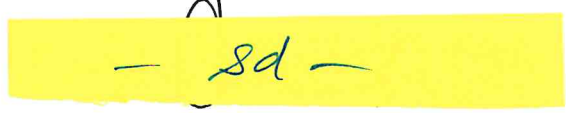
PRESENT:

For the Applicant :
For the Respondent :

ORDER

List the matter for further consideration on 20.09.2021.


(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

12.08.2021
DPK